

(d) if so, whether it is also a fact that many projects financed by International agencies/by other foreign countries are not being executed properly because of lack of funds; and

(e) whether Central Government propose to change its policy ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) Yes, Sir. 25 per cent of the financial assistance received from the World Bank/International Development Association and other external agencies on account of the projects executed by the State Governments is being allocated as additional central assistance for State Plans.

(b) Since the transfer of resources from external agencies is a benefit which accrues to the economy as a whole, external assistance enters the Central Pool of resources. However, since, among other things, projects assisted by external agencies have to be executed by the States according to a relatively tight time schedule, it was decided to give additional assistance as mentioned at answer to para (a) above.

(c) The Projects posed for external assistance are normally high in the States own priorities, and these should, in the normal course be funded from the normal plan resources of States. However, in view of the position explained in answer to para (b) above, Government of India decided to provide additional Central assistance.

(d) External financial assistance for projects is received only after the expenditure is incurred and claims have been made. While progress of some of these projects is behind schedule, their slow execution is attributable to many reasons, including, sometimes, inadequate budgetary allocations by the States.

(e) To ensure fuller participation of the States in the priority sectors and to obviate the strain on the budget resources of the State Governments in making provision for the tight implementation schedule involved in World Bank/IDA and other externally aided projects, a decision has been taken to increase the additional Central assistance from the existing level upto 70 per cent. This arrangement will be applicable only for 1978-79 for both the on-going and fresh projects after which the position will be reviewed.

Total Amount of various Taxes collected from and returned to states

4901. **SHRI CHITTA BASU :** Will the Minister of FINANCE be pleased to state :

(a) the total amount of Income-tax collected from each State and the amount returned to the States during the last five years ;

(b) the total amount of other corporate taxes collected from each State and the amount returned to the States; and

(c) the total amount of Wealth tax collected from each State and the amount returned to each State during the last five years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQARULLA) (a) and (b), Information relating to the amount of income-tax collected is not maintained State-wise by the Income tax Department. However, such information is available according to the charges of Commissioners of Income-tax. The charge-wise collections of income-tax (including corporation-tax) during the last five years, i.e., 1972-73, 1976-74, 1974-75, 1975-76 and 1976-77 are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-1451/77]. The amounts representing the share of income-tax paid to the States during the said financial years are given in the statement laid on the Table of the House. [Placed in Library, See No. LT-1451/77]. Corporation tax is not shared with the States.

(c) Information relating to the amount of wealth tax collected is not maintained State-wise by the Income-tax Department. However, such information is available according to the charges of Commissioners of Wealth-tax. The charge-wise collections of wealth-tax during the last five financial years, i.e. 1972-73, 1973-74, 1974-75, 1975-76 and 1976-77 are given in the statement laid on the Table of House. [Placed in Library, See No. LT-1451/77]. Wealth tax is not shared with the States.

Tourist Potential of Chidambaram

4902. **SHRI A. MURUGESAN :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state;

(a) the concrete measures taken to improve the tourist potential of

Chidambaram in Tamil Nadu which boasts of the finest temple of Nataraja; and

(b) the amount spent so far in providing tourist facilities and the perspective plan for further investments?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) and (b). No expenditure has been incurred in the Central sector on the development of tourist facilities at Chidambaram in Tamil Nadu as the emphasis so far in the Central sector has been on the development of facilities for tourists at Madras, Mahabalipuram, Madurai, Tiruchirapalli, Tanjore, Kancheepuram, Rameshwaram, Kanya Kumari, Kodai Kanal and Ootacamund.

Hunger Strike by Employees of Chefair, Delhi

4903. SHRI MADHAVRAO SCINDIA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the employees of Chefair, Delhi have submitted their demands before the Management and the Government ;

(b) if so, the details of their demand ;

(c) whether the Union of Employees of Chefair, Delhi have launched a hunger strike from 10-11-1977 for getting solution of their demands; and

(d) if so, the reaction of the Management and the Government of India in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) :

(a) Yes, Sir.

(b) The demands of the Union are :

(i) Working on shift pattern of two mornings, two afternoons and two nights and two offs (one night and one additional weekly off) as against the existing working pattern of two mornings, two afternoons, two nights and one weekly off;

(ii) Introduction of recruitment and promotion rules;

(iii) Issue of Diwali Festival Gift Coupons ;

(iv) Introduction of reasonable and comparable grades/scale of pay for vehicle drivers and presetting staff;

(v) Regularisation of daily wage staff and payment of equal wages for equal work ;

(vi) Review of wage structure and fringe benefits of employees;

(vii) Introduction of system of worker's participation in management of Chefair, Delhi.

(c) Yes, Sir. The Union launched a relay hunger strike with effect from 11th November, 1977, and continued till the settlement was arrived at on 11th December, 1977.

(d) a new agreement has been signed between the management and the Air India Hotel Corporation of India Employees' Union on 11th December, 1977 covering all the demands of the union except Diwali festival gift coupons which has been dropped by the Unions and revision of wage structure and fringe benefits. The present and the new agreements are valid upto May 1979. However, the understanding reached with the union regarding working on shift pattern is for a period of two years with effect from 1st January, 1978.

Foreign Investment by Public and Private Sectors

4904. SHRIGANANATH PRADHAN: Will the Minister of FINANCE be pleased to state :

(a) the total money involved in foreign investment by the Public Sector and Private Sector and the present policy of investment; and

(b) whether Government have any proposal to bring about any changes in its policy of foreign investment and if so, what are they ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). The total outstanding private foreign investment as on 31st March, 1973 (latest period for which firm estimates are available) is around Rs. 1,800 crores. The policy of the Government in regard to foreign investment is selective. Foreign investment is regulated so as to serve larger national interests and priorities. Ordinarily it is permitted in areas involving high technology and in export oriented ventures.